

**ORAL ANSWER TO QUESTION****MoU signed by BHEL**

\*46. SHRI TAPAN KUMAR SEN: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the details of MoU signed by Bharat Heavy Electricals Limited (BHEL) in the last three years; and

(b) whether Government is taking initiatives to increase order to BHEL, if so, the details thereof?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ANANT GEETE): (a) and (b) A Statement is laid on the Table of the House.

***Statement***

(a) The details of various Memorandum of Understanding (MoU) signed by Bharat Heavy Electricals Limited (BHEL) during the last three years viz. 2012-13, 2013-14 and 2014-15 is given in the Statement-I (*see* below).

(b) Department of Heavy Industry (DHI), Ministry of Heavy Industries & Public Enterprises undertakes review meetings with BHEL on regular basis and through suitable interventions provides required support in taking up issues of the Company with other Government Agencies/ Departments/ Ministries/ customers etc. on case to case basis. In this regard, various inter-ministerial interventions by DHI have been taken up to enhance the competitiveness of BHEL and also aimed to improve its order book position, besides facilitating the domestic industry in general which operate in a globally stiff competitive environment. These interventions *inter-alia* include :

- Pursuance for level-playing field to offset the disadvantages faced by the domestic power equipment industry including BHEL *vis-à-vis* foreign manufacturers / suppliers ;
- Successfully taking up of mandatory condition of domestic sourcing of main power plant equipment (*viz.* Boiler and Turbine Generator) as part of tender conditions for forth-coming Ultra Mega Power Projects (UMPPs) ;
- Taking up for enablement of participation of BHEL in some specific cases of super-critical thermal power project tenders (floated by Central Utilities) without the requirement of Deed of Joint Undertaking (DJU) from technology providers/collaborators keeping in view the experience of BHEL in manufacture, supply and execution of utility power projects ;
- Taking up with Ministry of Defence for consideration of BHEL in partnership with Mishra Dhatu Nigam Limited (Midhani) and Hindustan Shipyards Limited (HSL) as a prospective bidder for the proposed P-75 (I) project of the Indian Navy for building of submarines ;

- Supply of locomotives and other traction equipment by BHEL to the Indian Railways ;
- Show-casing of BHEL capabilities under “Make in India” initiative ;
- Taking up specific request(s) for intervention in respect of funding support for overseas power projects including through Government of India Lines of Credit/ grants.

***Statement-I***

*Major Memorandum of Understanding (MoU) signed by  
BHEL during 2012-13, 2013-14 and 2014-15*

**A. MoU between BHEL and Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises**

Year	Date/Month of signing	Purpose	Brief details/Remarks
2012-13	30.03.2012	Performance	A negotiated agreement based on the
2013-14	25.03.2013	parameters	Department of Public Enterprises (DPE)
2014-15	05/2014	and targets of BHEL	Guidelines and in line with the directions of the MoU Task Force constituted by DPE <i>inter-alia</i> containing the performance parameters & targets for the Company for the respective financial year.

**B. MoU between BHEL and BHEL-Electrical Machines Limited (BHEL-EML), Kasaragod (subsidiary of BHEL)**

Year	Date/Month of signing	Purpose	Brief details/Remarks
2012-13	Not Applicable	Performance	BHEL-EML was incorporated on 19th
2013-14	Not Applicable	parameters	January 2011 and categorised as a
2014-15	25.06.2014	and targets for subsidiary	Schedule 'C' CPSE in December 2012. The first MoU of BHEL-EML with BHEL based on the Department of Public Enterprises (DPE) Guidelines and in line with the directions of the MoU Task Force constituted by DPE <i>inter-alia</i> containing the performance parameters & targets (for BHEL-EML, Kasaragod) was taken up for the financial year 2014-15.

**C. Other MoUs**

Sl. No.	Date/Month of signing	Other Agency / Organisation	Brief details / Remarks
1	2	3	4

**2012-13****(a) Business related co-operation**

1.	10/2012	Megha Engineering & Infrastructure Ltd. (ME&IL)	For participation in Boiler, Turbine & Generator (BTG) package for 1x525 MW Tuticorin power project
2.	18.10.2012	ATVP, Ministry of Defence	Development and supply of strategic equipments
3.	03.09.2012	A Government Agency of Tajikistan	For setting up of 2x50 MW Hydro Power Project in Tajikistan
4.	11.07.2012	Mabon Energy Limited, Nigeria	For Electro-mechanical package for a 2x20 MW Hydro Power Project in Nigeria

**(b) Technology related co-operation**

5.	01.11.2012	DVS – German Welding Society	To carry out collaborative research work in materials joining, allied areas, training of welding personnel
6.	08.11.2012	Japan Welding Research Institute (JWRI), Japan	To carry out fundamental research related to welding engineering & joining technology

**2013-14****(a) Business related co-operation**

1.	09/2013	Megha Engineering & Infrastructure Ltd. (ME&IL)	For execution of Boiler, Turbine & Generator (BTG) package for 1x525 MW Tuticorin power project
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2.	27.11.2013	GE Global Sourcing India Pvt. Ltd.	For association as an equity partner and supply of equipment and sub-assemblies to new mainline diesel locomotive factory at Marhowra, Saran District, Bihar for supply of diesel electric locomotives to Railways
3.	12.12.2013	Pipavav Defence Offshore Engineering Corporation Limited (PDOECL)	Co-operation to leverage respective strengths and competencies for the mutual benefit - provide solutions to customers in various businesses having synergy of operations
4.	29.01.2014	Solar Energy Corporation of India (SECI), Sambhar Salts Limited (SSL), Power Grid Corporation of India Limited (POWERGRID), Sutlej Jal Vidyut Nigam Limited (SJVN) and Rajasthan Electronics and Instruments Limited (REIL)	For formation of a Joint Venture Company (JVC) for setting up of a Ultra Mega Solar Power Project (UMSPP) with a cumulative capacity of 4,000 MW in phases at Sambhar in Rajasthan on build, own and operate basis.
5.	23.04.2013	H.E. Power Limited, Malawi	Setting up of 2 - 4 MW Solar Photovoltaic Power Plant in Malawi
6.	28.10.2013	Skipper Nigeria Limited, Nigeria	For Boiler, Turbine & Generator (BTG) package for 3 power plants of 500 MW each in Nigeria

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**(b) Technology related co-operation**

7.	10.04.2013	CSIR, New Delhi	Leverage competencies of CSIR Labs for R&D - as per the need of BHEL
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**2014-15****(a) Business related co-operation**

1.	10/2014	Telangana State Power Generation Corporation (TSGENCO)	Setting up of 6,000 MW of Thermal Power Plants in the State of Telangana
2.	17.11.2014	GE Global Sourcing India Pvt. Ltd.	Revalidation of earlier MoU for association as an equity partner and supply of equipment and sub-assemblies to new mainline diesel locomotive factory at Marhowra, Saran District, Bihar for supply of diesel electric locomotives to Railways
3.	26.12.2014	Mishra Dhatu Nigam Limited (Midhani) and Hindustan Shipyards Limited (HSL)	To form a consortium to jointly stake claim with the Ministry of Defence for being considered as a prospective bidder for the proposed P-75 (I) project of the Indian Navy for building of submarines
4.	12.01.2015	Gujarat Energy Research & Mgmt Institute (GERMI)	For promoting training of contractors for rooftop installations
5.	24.02.2015	NEC India Private Limited	Jointly undertake market study related to : 1. Smart Energy;

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			2. Smart Water Solutions (including Water Treatment solutions) ; 3. Security & Surveillance Solutions
6.	04.04.2014	Skipper Electricals India Limited, India	For prequalification in a Transmission Line Project in Kenya
7.	17.04.2014	McNally Bharat Engineering Company Limited, India	Setting up of 300 MW Thermal Power Plant in South Africa
8.	25.04.2014	A Government Agency of Yemen	Setting up of 50 MW and 1-2 MW Solar Photovoltaic Power Plants at different locations in Yemen
9.	04.06.2014	A Government Agency of Burkina Faso	For Electro-mechanical package for a 21 MW hydro- power project in Burkina Faso
10.	01.08.2014	Tabas Coke Company, Iran	Setting up of a Waste Heat Recovery Steam Power Plant (of minimum 40 MW) in Iran
11.	17.10.2014	PT Merlasakti Abadi & PT Feedback Infra	Setting up 30-45 MW Solar Power Project in Indonesia
12.	22.12.2014	A Government Agency of Rwanda	Setting up of a Hydro Power Plant in Rwanda
13.	17.03.2015	A Government Agency of Kyrgyzstan	Setting up of Hydro Power Plants in Kyrgyzstan
14.	26.03.2015	PT Multi Fabriodo Gemilang, Indonesia	Setting up of 2 x 150 / 2 x 100 MW Coal Fired Power Plant in Indonesia

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<b>(b) Technology related co-operation</b>			
15.	04.03.2015	Central Institute for Plastics Engineering & Technology, Bhubaneswar	Consultancy in R&D projects in the areas of plastics, thermoplastics, nano-compo- sites, fibres, ceramics and other relevant areas - as per the need of BHEL
16.	03/2015	Indian Institute of Technology – at Chennai, Kanpur and Delhi	Consultancy in R&D projects in the areas of advanced materials for super-critical applications, nano-materials, surface coatings, robotics, acoustics, noise control, turbo machinery, Computational Fluid Dynamics (CFD), electrical machines, cryogenics and similar other areas of relevance to BHEL

MR. CHAIRMAN: The House is adjourned for 15 minutes. I request the hon. Leader of the House and the Leader of the Opposition to see me in the Chamber.

*The House then adjourned at six minutes past twelve of the clock.*

*The House reassembled at twenty-one minutes past twelve of the clock,*

MR. DEPUTY CHAIRMAN *in the Chair.*

MR. DEPUTY CHAIRMAN: Now we are adjourning for another twenty minutes.

*The House then adjourned at twenty-one minutes past twelve of the clock.*

*The House re-assembled at forty-two minutes past twelve of the clock,*

MR. DEPUTY CHAIRMAN *in the Chair.*

MR. DEPUTY CHAIRMAN: I am sorry. The House is adjourned up to 2.00 p.m.